IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI SPECIAL BENCH (COURT-I)

(IB)-326/(PB)/2007

In the matter of:

Lakshmi Steels

..PETITIONER

Vs.

Amrapali Sapphire Developers (P) Ltd.

..RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 09.11.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner

: Mr. Anurag Sharma, Advocate for Op.Cr.

For the Respondent

: Ms. Rati Tandon, Advocate

ORDER

At the request of the Learned Counsels for the parties, the matter is adjourned to 14.11.2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 09.11.2017